

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

**Doubling and Electrification of
Bangalore-Madras Route**

4225. SHRI K.H. MUNIYAPPA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Bangalore-Madras rail line has been doubled and electrified; and

(b) if not, the time by which the said line is likely to be doubled and electrified?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) The Bangalore - Madras line is doubled and electrified between Madras and Kuppam and Bangalore and Whitefield. Work has been taken up between Kuppam to Whitefield, and will be completed in the coming years.

[Translation]

Purchase of Telephone Instruments

4226. SHRI DATTA MEGHE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether telephone instruments are manufactured by public sector undertakings in the country or the Government purchase them from foreign private companies also;

(b) the details of Government or foreign private companies manufacturing instruments;

(c) whether these instruments are lying in the Government stores in large quantity after becoming useless;

(d) if so, whether instruments are got repaired and put in use; and

(e) if not, the reasons therefore?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Telephone instruments are being manufactured by Public Sector Undertakings as well as Private Sector in the country. The Department of Telecommunications is purchasing the instruments from Indian companies only.

(b) The details of Indian companies manufacturing telephone instruments are given in the enclosed Statement.

(c) No, Sir.

(d) Yes, Sir.

(e) Question does not arise in view of (d) above.

Statement

Name of EPBTs Manufacturing Company

1. M/s BPL Telecom Ltd.	Private Sector
2. M/s Himachal Exicom C. Ltd.	Private Sector
3. M/s Bharati Telecom Ltd.	Private Sector
4. M/s Tata Telecom Ltd.	Private Sector
5. M/s Guj. Comm. E. Ltd.	Private Sector
6. M/s Priyaraj Electronics Ltd.	Private Sector
7. M/s ITI Ltd.	Public Sector
8. M/s Goa Telecom and Sys. Ltd.	Private Sector
9. M/s Crompton Greaves Ltd.	Private Sector
10. M/s Eastern Telecom T. Ltd.	Private Sector
11. M/s Anco Comm. Ltd.	Private Sector
12. M/s Remington Rand	Private Sector
13. M/s Punwire	Private Sector
14. M/s Webel Comm. Ind.	Private Sector
15. M/s Set Telecommunications	Private Sector
16. M/s Telematics India Ltd.	Private Sector

[English]

HPT/Relay Centre, West Bengal

4227. SHRI P.R. DASMUNSI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have taken any decision to set up a high power transmission/Relay Centre of Doordarshan at Krishnanagar, district Nadia, West Bengal;

(b) whether land had been allotted by the Municipality; and

(c) if so, the time by which the construction is likely to be started?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Work on the project would start as soon as the same is approved by the competent authority. The normal lead time involved in implementation of a project

of this nature is about 3-4 years subject to availability of resources and other infrastructural facilities.

Higher Rate of P.F.

4228. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH
GAEKWAD :
SHRI N.K. PREMCHANDRAN :

Will the Minister of LABOUR be pleased to state :

(a) whether any new scheme has been launched to ensured higher returns to subscribers of Provident Fund in Government service and undertakings;

(b) if so, the details thereof; and

(c) the extent of higher returns expected therefrom?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) and (c) Do not arise.

Details of Flying/Gliding in Delhi and other States

4229. SHRI JAI PRAKASH AGARWAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of flying/gliding in Delhi and other States, till date, and the date of their setting up and the number of planes they have;

(b) the club-wise amount provided as subsidy/ assistance during the last three years, year-wise;

(c) the status given to each of these clubs by the Civil Aviation Directorate; and

(d) the details of achievements of these flying/ gliding clubs?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) The information is given in the enclosed Statement.

(c) There is no system of according status to the flying/gliding clubs by Directorate General of Civil Aviation.

(d) A total number of 22,917 different categories of flying licences to pilots have been issued upto 31.03.1996.

Statement

Name of Flying/Gliding Clubs, State to which belong and Date of establishment	No. of Aircraft/ Gliders	Amount of subsidy given by D.G.C.A. (Rs. in lakhs) (approximately)		
		1993-94	1994-95	1995-96
1	2	3	4	5

Flying Clubs/Schools/Institutes

(A) Flying clubs/schools/institutes covered under Government subvention scheme

Delhi Flying Club (Delhi) 28.5.1928	13	11.40	9.26	4.02
Government Flying Training Centre, Lucknow, (U.P.) 1.8.1980 with 3 branches at Kanpur, Faizabad and Varanasi	7	11.80	8.17	13.81
Bombay Flying Club Juhu airport, Bombay (Maharashtra) 9.5.1928	8	4.58	4.27	2.42
Madras Flying Club (Tamil Nadu) 4.3.1930	7	8.02	6.48	3.88
Government Flying Training Instt., Behala Calcutta, (West Bengal) 7.8.1963	4	1.17	8.25	Nil
Rajasthan State Flying School, Jaipur (Rajasthan) 1954	5	5.98	6.44	7.59
Madhya Pradesh Flying Club, Indore with one Branch at Bhopal (Madhya Pradesh) 1951	9	12.96	19.90	33.38
Government Flying Training School, Bangalore, (Karnataka) 1948	6	10.06	Nil	Nil
A.P. Flying Club, Hyderabad (A.P.) 8.9.1958	7	11.21	5.79	10.84
Kerala Aviation Training Centre Trivandrum, (Kerala) 14.7.1959	4	3.45	3.32	2.24